

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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1868

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament, 24 & 25 Vic., cap. 67.

The Council met at Simla on Wednesday, the 8th July 1868.

PRESENT :

His Excellency the Viceroy and Governor General of India, *presiding*.

His Excellency the Commander-in-Chief, G. C. S. I., K. C. B.

The Hon'ble G. Noble Taylor.

The Hon'ble H. Sumner Maine.

The Hon'ble John Strachey.

The Hon'ble Sir Richard Temple, K. C. S. I.

The Hon'ble F. R. Cockerell.

NEILGHERRY COMMISSIONER'S SMALL CAUSE JURISDICTION
BILL.

The Hon'ble Mr. MAINE presented the Report of the Select Committee on the Bill for investing the Commissioner and Assistant Commissioner of the Neilgherry Hills with the powers of a Court of Small Causes.

The Council adjourned till the 15th July 1868.

WHITLEY STOKES,

Asst. Secy. to the Govt. of India,

Home Department (Legislative).

SIMLA, }
The 8th July 1868. }